Development and promotion of tourism destinations and products is primarily the responsibility of respective State Government/UT Administration. However, the Ministry of Tourism provides Central Financial Assistance (CFA) for tourism infrastructure projects identified in consultation with them subject to availability of funds, *inter-se* priority and adherence to the scheme guidelines.

International funding for tourism projects

2773. SHRI BAISHNAB PARIDA: Will the Minister of TOURISM be pleased to state:

- (a) whether Asian Development Bank or other world agencies propose to fund tourism projects in certain States of the country;
 - (b) if so, the details thereof, State/Union Territory-wise;
- (c) whether it involves creation of tourism products of natural, cultural and adventure attraction, development of Buddhist circuits and visitor-friendly improvements to monasteries etc; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. K CHIRANJEEVI): (a) to (d) Yes, Sir. The details of tourism projects being funded by Japan International Cooperation Agency (JICA) and Asian Development Bank (ADB) are given below:

- (i) A loan agreement for an amount equivalent to Japanese Yen 7331 million was signed with Japan International Cooperation Agency in the year 2003 for Phase II of Ajanta Ellora Conservation and Tourism Development Project.
- (ii) A loan agreement for an amount equivalent to US\$ 20 million has been signed by the Asian Development Bank in the year 2010 for South Asia Tourism Infrastructure Development Project - India Portion (Sikkim).
- (iii) A loan agreement for an amount equivalent to US\$ 43.42 million has been signed by the Asian Development Bank in the year 2011 for Infrastructure Development Investment Programme for Tourism (Project I) covering Himachal Pradesh and Punjab.

(iv) A loan agreement for an amount equivalent to US\$ 43.84 million has been signed by the Asian Development Bank in the year 2012 for Infrastructure Development Investment Programme for Tourism (Project 2) covering Tamil Nadu and Uttarakhand.

The foreign loan assistance received is utilized for development of tourism infrastructure at the identified sites.

Financial Assistance for Tribal Art and Culture to Uttarakhand

†2774. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the schemes implemented by Government to promote tribal art and culture and provide assistance to tribal artists;
- (b) the amount of financial assistance provided to the States including Uttarakhand and Non-Governmental Organizations under these schemes during each of the last three years and the current year, State-wise; and
- (c) the number of beneficiaries including the artists honoured under these schemes during the said period, scheme-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RANEE NARAH): (a) The Ministry of Tribal Affairs runs a Centrally Sponsored Scheme, Research and Training-Grants-in-Aid to Tribal Research Institutes (TRIs), under which funds are provided to the State Governments for various activities performed by these Institutes which include, conducting research on different aspects of tribal life including their languages and art and culture and also setting up of tribal museums for exhibiting tribal artifacts and promotion of tribal culture. The Scheme does not envisage direct assistance to tribal artists. Ministry of Tribal Affairs, in collaboration with Ministry of Culture, also organizes a National Tribal Festival to showcase a holistic picture of tribal culture and heritage in all its vibrance and colours. The Festival provides glimpses of rich cultural heritage through unique forms of folk dances. The Ministry of Tribal Affairs also supports State Government/ Union Territories in organizing tribal festivals in their own environment. Grants are given to various cultural organizations under the

[†] Original notice of the question was received in Hindi.